IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-39/66/ND/2018

In the matter of

KS Livemedia Private (P) Ltd.

....PETITIONER

SECTION:

Under Section 66

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Saurabh Kalia, Advocate

For the Respondent/Corporate Debtor:

ORDER

Learned Counsel for the petitioner is present in relation to $\mathbf{1}^{\text{st}}$ Motion seeking for directions. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-S-d-11

Surjit 31.1.2018